

(d) whether all the courts will be shifted or whether part of the courts will continue to be held in the old premises; and

(e) what Government propose to do with the existing court buildings?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) No please.

(b) The building (including electric and water supply but excluding electric lifts) is expected to be ready by the end of December 1957. Installation of electric lifts is expected to be completed by the end of April, 1958.

(c) As soon as possible after December, 1957.

(d) All the courts will be shifted to the new building;

(e) The existing court buildings will be utilised for other Government offices.

#### V.I.P. Squadron of I.A.F.

**219. Shri H. C. Mathur:** Will the Minister of Defence be pleased to state:

(a) the constituents of the V.I.P. Squadron of the Indian Air Force.

(b) whether any of the air-planes of this Squadron developed any trouble during the last one year and if so what enquiries were instituted and to what effect;

(c) the mileage covered by each plane during the last one year; and

(d) the names of each dignitary who used these planes, during the last one year?

**The Deputy Minister of Defence (Sardar Majithia):** (a) (i) Two Viscounts;

(ii) one Ilyushin 14; and

(iii) Four Dakotas.

(b) Only one aircraft Ilyushin 14 developed engine trouble on the 26th February 1957. A Court of Enquiry was constituted to investigate the

cause of the accident. Its proceedings have not been finalised yet.

(c) Mileage covered during the period 1-5-1956 to 30-4-1957:—

Viscounts	71,100 nautical miles approx.
Ilyushin 14	23,900 nautical miles approx.
Dakotas	1,43,100 nautical miles approx.

(d) Dr. Rajendra Prasad.

Dr. S. Radhakrishnan.

Shri Jawaharlal Nehru.

Maulana Abul Kalam Azad.

Shri G. B. Pant.

Shri K. N. Katju.

Shri T. T. Krishnamachari.

Shri A. P. Jain.

Shri Morarji Desai.

Shri Mahavir Tyagi.

Shri Surjit Singh Majithia.

Bakshi Ghulam Mohammed.

His Highness Shri Yadavindra Singh.

Shri M. K. Vellodi.

General S. M. Shrinagesh.

Air Marshal S. Mukerjee.

Vice Admiral S. H. Carlill.

Lt. Gen. K. S. Thimayya.

Lt. Gen. Kalwant Singh.

Lt. Gen. P. N. Thapar.

Lt. Gen. Sant Singh.

Maj. Gen. M. S. Wadalia.

Air Cdr. Arjan Singh.

Air Cdr. R.H.D. Singh.

#### Foreign Dignitaries

The President of Syria.

The Emperor of Ethiopia.

The King of Nepal.

His Holiness the Dalai Lama.

His Holiness the Panchan Lama.

The Prime Minister of Poland.

The Prime Minister of China.

The Defence Minister, U.S.S.R.

The Foreign Minister of Chile.  
 The Maharaja of Sikkim.  
 The Foreign Minister of West Germany.  
 The C-in-C East Indies Navy.

#### Multipurpose Schools in Punjab

220. **Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the manner in which the grant sanctioned to the Punjab Government for the purpose of establishing Multi-purpose Schools during the First Five Year Plan period was spent by them; and

(b) the amount of grant that was allowed to lapse?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) In the First Plan a grant of Rs. 48,61,857/- was sanctioned to the Punjab Government. Of this Rs. 24,26,968/- was disbursed to the non-government institutions selected under the Scheme. The remaining amount of Rs. 24,34,889/- could not be utilised.

(b) No amount lapsed since the unspent amount of the First Plan has been duly provided for in the Second Plan.

#### Retired Majors of the Army

221. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) how many retired majors of the Army were appointed in development works during 1956-57; and

(b) the nature of work entrusted to them?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Six.

(b) Four out of these six officers have been assigned work connected with development of small-scale industries; one is entrusted with instructional-cum-administrative duties in Rail-

ways in connection with the Second Plan and the remaining officer is an Erection Engineer in the Bhilai Steel Project.

#### Council for Basic and Elementary Education

222. { **Shri D. C. Sharma:**  
**Shri Radha Raman:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the proposed Council for Basic and Elementary Education has since been constituted;

(b) if so, its terms of reference; and

(c) the names of the members thereof?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) Not so far, Sir.

(b) and (c) Do not arise.

#### Welfare of Scheduled Castes

223. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of money spent on the welfare of Scheduled Castes in Punjab under the First Five Year Plan; and

(b) the details of the work done by the Central Advisory Board for Harijan Welfare in this connection?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Rs. 73,80,643/- including the expenditure incurred by the Punjab Government out of their own funds;

(b) The Central Advisory Board for Harijan welfare came into existence after the First Five Year Plan period was over and therefore, the question of their having done any work in connection with the First Five Year Plan does not arise.